

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Friday THE 20th Day Of December 2024
COURT HALL No.5 SITTING AT KALABURAGI BENCH
at 10:30AM
BEFORE
THE HON'BLE JUSTICE SACHIN SHANKAR MAGADUM

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl. No.	Case No.	Pet/Appl/Comp. & Adv.	Resp. & Adv.
MATTER PERTAINS TO PRINCIPAL BENCH BENGALURU PRONOUNCEMENT OF ORDER			
1	WP 4322/2017 , ,	(S, RES) <i>PET: SMT SOBANA S K V NARASIMHAN</i>	<i>RES: STATE OF KARNATAKA AND OTHERS ASGI FOR R7 & 8 AGA FOR R1 (MA NOT FILED) M V VEDAMURTHY FOR R2-R4 V VINOD KUMAR FOR R6 B PRAMOD CGC FOR R8 THIMMANNA BHAT CGC FOR R8 R5 - THE UNIVERSITY OF MYSORE BY ITS REGISTRAR- SD</i>

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